

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2553
ANSWERED ON:09.12.2014
SETTING UP OF DDRCs
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any scheme for establishment of District Disability Rehabilitation Centres (DDRCs) in every district of the country;
- (b) if so, the number of such centres set up so far in various districts, State-wise particularly Gujarat;
- (c) the remaining districts in Gujarat where DDRCs are yet to be set up along with the time by which such centres are likely to be set up and grants provided for the purpose; and
- (d) the steps being taken to set up DDRCs in every district of the country?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) to (d): 199 Districts with high percentage of persons with disabilities were identified for setting up of District Disability Rehabilitation Centres (DDRCs) prior to the year 2010-11. However, in the year 2010-11, 100 more districts and in the year 2012-13, 15 more districts (including 4 approved earlier) having high incidence of Japanese Encephalitis/Acute Encephalitis Syndrome, were also approved for setting up of DDRCs. Out of a total of 310 approved Districts, funds for setting up of DDRCs in 247 Districts have been released so far. A Statement indicating number of DDRCs established in various districts, State-wise is at Annexure-I. DDRCs have been set up in 12 Districts of Gujarat which have been approved by the Ministry for setting up of DDRCs. A Statement indicating grant-in-aid released by the Ministry to these DDRCs of Gujarat during last 5 years including current year is at Annexure-II. Decision to set up DDRCs in the remaining districts of the country including that of Gujarat is yet to be taken.